

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 9408-9411/2022

[Arising out of impugned judgment and order dated 10-01-2022 in CRLP No. 2929/2020 10-01-2022 in CRLP No. 513/2021 10-01-2022 in CRLP No. 1769/2021 10-01-2022 in CRLP No. 13756/2020 passed by the High Court of Karnataka at Bengaluru]

STATE OF KARNATAKA & ANR.

Petitioner(s)

VERSUS

ABRAR KAZI & ORS.

Respondent(s)

(IA No.263508/2025 - Application for intervention/impleadment)

Date : 16-10-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Prateek Chadha, A.A.G.
Mr. D. L. Chidananda, AOR

For Respondent(s) : Mr. Ananga Bhattacharyya, Adv.
Mr. Krishanu Barua, Adv.
Ms. Devahuti Tamuli, Adv.
M/S. Veritas Legis, AOR

Mr. Sanjay Kumar Tyagi, AOR
Ms. Sandhya Gupta, Adv.
Mr. Sachin Gupta, Adv.
Mr. Varchaswa Singh, Adv.
Mr. Ashok Sharma, Adv.

Mr. K G Kamath, Adv.
Mr. K J Kamath, Adv.
Mrs. Veena Kamath, Adv.
Mr. Bhargava V. Desai, AOR
Mr. Shivam Sharma, Adv.
Ms. Adya Bojamma, Adv.
Mr. Abrar Ahmad, Adv.

Mr. K.M. Nataraj, A.S.G.
Mr. Sharath Nambiar, Adv.
Mr. Praneet Pranav, Adv.
Mr. Satvik Thakur, Adv.
Mr. Anuj Udupa, Adv.

Dr. N. Visakamurthy, AOR

Mr. Tushar Mehta, Solicitor General
Ms. Bina Madhavan, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Mr. Kanu Aggarwal, Adv.
Mr. Tushar Singh, Adv.
M/S. Lawyer S Knit & Co, AOR

Mr. Shivam Singh, Amicus Curiae
Mr. Vidushpat Singhania, Adv.
Mr. Kartikeya Prasad, Adv.
Mr. Gopal Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. IA No.263508/2025 (application for intervention/impleadment) is allowed. The Board of Control for Cricket in India is permitted to assist this Court as intervenor.
2. Counter affidavit, if any, be filed within four weeks.
3. Meanwhile, the Union of India may also file its counter affidavit for which last opportunity is granted to do the needful.
4. List on 27.11.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR